THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION Dated Guwahati the 16th October, 2023

No.HC. VII-17/2023/10444/A. In partial modification to this Registry's earlier Notification No.HC. VII-17/2023/10154/A dated 11th October, 2023, the name 'Smti Jusmita Buragohain', Judicial Magistrate First Class, Darrang, Managaldai be read as 'Smti Jusmita Borgohain'.

By Order,
Sd/ Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Mer	mo No. HC.VII-17/2023/10445-10458 /A Dated 16.10.2023
Cop	by to:-
1.	The L.Rcum-Commissioner & Secretary to the Govt. of Assam, Judicial Department,
_	Dispur, Guwahati for information and necessary action.
2.	The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3.	The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4.	
5.	The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6.	The Chief Judicial Magistrate, Darrang, Mangaldai.
7.	
8.	The Joint Registrar (), Gauhati High Court, Guwahati.
	The Deputy Registrar (), Gauhati High Court, Guwahati.
	The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice
	Gauhati High Court, Guwahati.
11.	The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High
	Court website.
12.	The Administrative Officer (J) (), Gauhati High Court, Guwahati
	The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar
	(Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
14.	The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI